

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-47-2020

In

PILWP No.47-2019

Melvin Francis Da Silva & others **Applicants**

V e r s u s

State of Goa and others. **Respondents**

Mr. Virendra Parshekar, Advocate for the Applicants.

Mr. M. Salkar, Government Advocate for the Respondent no.1 to 4.

Mr. S. P. Munj, Advocate for Respondent no.5.

Mr. A. D. Bhohe, Advocate for Respondent no.7.

**Coram:DAMA SESHADRI NAIDU, &
M. S.. JAWALKAR, JJ.**

Date:- 1st October, 2020.

P. C.:

The learned counsel for the ninth respondent seeks time in the Miscellaneous Application filed.

2. Post the matter on 15/10/2020.

3. In the meanwhile, the other respondents may complete their pleadings.

M. S. JAWALKAR, J.

DAMA SESHADRI NAIDU, J.

ap/-